

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I C E

Dated, Guwahati, the 11th August, 2022.

No.HC.VII-280/2011/5914/A: The following Judicial Officers and Staff of Sub-Ordinate Court would be attending duty at the Principal Seat w.e.f. 12.08.2022 to 15.08.2022.

SN.	Name	Designation	Place
Judicial Officers			
1.	Smti. Jyotismita Sarma	Secretary, DLSA	Golaghat
2.	Smti Elizabeth Hazarika	Munsiff cum JMFC	Goalpara
3.	Smti Karabi Das	Munsiff cum JMFC	Udalguri
4.	Shri Sailen Buragohai	Munsiff III cum JMFC	Kamrup(M)
5.	Smti Dristisikha Baruah	Munsiff II cum JMFC	Kokrajhar
6.	Smti Mayurakshi Bordoloi	Judicial Magistrate	Chirang
7.	Smti Jusmita Borgohain	JMFC	Darrang
8.	Smti Princy Agarwal	Munsiff III cum JMFC	Dhubri
9.	Shri Prasurjya Pran Phukan	JMFC	Dhubri
10.	Smti. Debaborninee Devi	Munsiff II-cum-JMFC	Tinsukia
Staff			
1.	Smti Madhusmita Maut	Bench Assistant	Kamrup(M)
2.	Shri Sattapriya Rudra	Computer Assistant	Kamrup(M)
3.	Shri Jyoti Narayan Gogoi	Bench Assistant (Munsiff -II)	Kamrup(M)
4.	Shri Bijoy Malakar	Bench Assistant (Railway Magistrate)	Kamrup(M)
5.	Shri Monhari Das	Peon (MACT-III)	Kamrup(M)

Further, the aforesaid officers (except at Sl. No. 1, 9 and 10) and staff have been granted special leave/ station leave w.e.f. 07.08.2022 to 09.08.2022, as they were present at the Principal Seat for various duties associated with the Independence day celebrations.

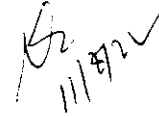
By Order,
Sd/- Utpal Rajkhowa,
REGISTRAR (ADMIN.)

Contd.

Memo No.HC.VII-280/2011/5915-5921/A

Copy to:-

1. The Registrar General, Gauhati High Court, Guwahati, for information.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for information.
3. The Registrar (Vigilance/Judicial/Establishment), Gauhati High Court, Guwahati, for information.
4. The District & Sessions Judge, Kamrup(M), Guwahati/ Dibrugarh/ Tinsukia/ Dhubri/ Golaghat/ Morigaon/ Chirang/ Goalpara/ Udalguri/ Darrang/ Kokrajhar.
5. The Project Manager, Gauhati High Court, Guwahati for uploading the Notice.
6. The Chief Security Officer, Gauhati High Court, Guwahati, for information.
7. The C.A. to the Registrar (Admin.), Gauhati High Court, Guwahati, for information.

Handwritten signature and date: 11/1/2011

REGISTRAR (ADMIN.)